

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In partial modification of this office Order No.D.R.(Spl. Judges)/RACC/Gaz./2023/19184C-19245C dated 26.09.2023, Sh. Mohd. Farrukh, Special Judge (PC Act) (CBI)-11, RACC, New Delhi, shall be on duty on 24.10.2023 (Holiday) for performing urgent misc. work like remand work, issuance of search warrants etc. in place of Ms. Sunena Sharma, Special Judge (PC Act)(CBI)-01, Rouse Avenue Court Complex, New Delhi.



Chandna
(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz/2023/2636/D. dt 18/10/2023

Dated, Delhi the 18/10/23

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. The Officers concerned.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation and Filing Section & Pool Cars,RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

Chandna
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.